

CIS No. 231/19, CC No. 18/19
CBI Vs. Sanjeev Kumar Malik
U/S 420 IPC & 13(2) R/W 13(1)(d) of
PC Act

29.08.2020

The file could not be taken on 28.04.2020, which was the due date for hearing of this case, due to spread of pandemic COVID-2019, Lockdown imposed by the Govt. of India and time to time adjournment of the cases en-bloc by the Hon'ble High Court of Delhi and the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi, by issuing several circulars.

The file is taken up today for hearing in pursuance of the Circular No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 issued from the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings arranged by Sh. Raj Kumar, Reader in this court as per the orders of Ld. District & Sessions Judge, RADC, New Delhi

Presence:

(Through CISCO Webex Meetings App)

Ld. PP Sh. Amit Kumar for the CBI.

Ld. Counsel Sh. L.M.S. Bisht for accused Sanjeev Kumar Malik.

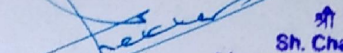
At the request of Ld. Defence counsel, put up with the connected matter bearing CIS No. 230/19 titled as CBI Vs. Pradeep Kumar Yadav, on 25.09.2020.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order



uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.




श्री चन्द्र शेखर
Sh. Chandra Shekhar
Special Judge (PC Act) (CBI) 19
Special Judge (PC Act) (CBI) 19
Rouse Avenue Courts, New Delhi
Room No. 804, 4th Floor
Rouse Avenue Courts Complex
New Delhi

29.08.2020

CIS No. 230/19, CC No.14/19
CBI New Delhi Vs. Pradeep Kumar
Yadav
U/S 420 IPC & 13 (2) R/W 13(1) (d) of
PC Act

29.08.2020

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Presence:

(Through CISCO Webex Meetings App)

Sh. Amit Kumar, Ld. Public Prosecutor for CBI.

Accused Pradeep Kumar Yadav in person on bail with Ld. Counsel Sh. M.A. Niyazi.

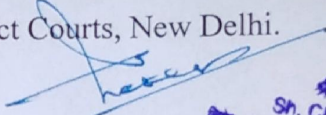
The judicial record is not available in e-form therefore, at the request of both the parties, put up for previous purpose on 25.09.2020.



A copy of this order is being sent through Whats App to Sh.

Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.




CHANDRA SHEKHAR
Special Judge, CBI-19 (PC Act)
Rouse Avenue Courts, New Delhi
29.08.2020

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश (सी.बी.आई.)
Special Judge (CBI-19)
PC Act (CBI)-19
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